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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 85 /(RE-2010)/2009-2014
NEW DELHI: DATED: 14/12/2011

Subject:- Fixation of new Standard Input-Output Norms for the export product “Polytetrafluoroethylene / PTFE Powder / Granular PTFE”.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the following amendments are made in the Handbook of Procedure, Vol. II (as stated in paragraph 1.1 of Vol.I):

2. After SION No. H-570 of Plastic Product Group (Product Code H), new entry being number H-571 will be included as under:

New SION No.	EXPORT ITEM	QTY	IMPORT ITEM	QTY
H-571	Polytetrafluoroethylene / PTFE Powder / Granular PTFE	1 kg	1. Monochloro DI-Fluoro Methane (Refrigerant R-22/HCFC 22)	2.140 kg
			OR	OR
			2. Methanol 3. Fluorspar	0.993 kg 3.546 kg
Note: 1. Import Item No. 1 OR alternative Import Items at S. No. 2 and 3 can be used for manufacturing of export product. 2. Import Item No. 1 will be subject to the conditions as prescribed under Import Licensing Note (1) to Chapter 29 of ITC (HS).				

Effect of amendment:

This export product is an engineering polymer commonly known as Teflon. A new SION has been fixed for this.

sd/-

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